

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR ESSENZAA LIFESCIENCE LIMITED
OPERATING IN MANUFACTURING INDUSTRY.
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Essenzaa Lifescience Limited. PAN: AADCE2059F CIN: U36109MH2012PLC226651
2.	Address of the registered office	115, B-Wing, Western Edge - 2, Western Express Highway, Borivali (East), Mumbai, Maharashtra, India, 400066
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	There are no fixed assets of the company as on Insolvency Commencement Date.
5.	Installed capacity of main products/ services	NIL
6.	Quantity and value of main products/ services sold in last financial year.	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing cirp.ell@rirp.co.in rj@rirp.co.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing cirp.ell@rirp.co.in rj@rirp.co.in
10.	Last date for receipt of expression of interest	17 May 2024*
11.	Date of issue of provisional list of prospective resolution applicants	27 May 2024
12.	Last date for submission of objections to provisional list	1 June 2024
13.	Date of Issue of Final List of Prospective resolution applicants	10 June 2024
14.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13 June 2024
15.	Last date of Submission of resolution plans	13 July 2024
16.	Process email id to submit EOI	cirp.ell@rirp.co.in rj@rirp.co.in

***Note:** Form G was earlier issued in this matter on 5 January 2024, pursuant to which last date of submission of EOI was 20 January 2024. However, The CoC in its meeting, unanimously resolved to invite a fresh EOI and this invitation is made.




Rajkumar Shamlal Jaiswal
As Resolution Professional of Essenzaa Lifescience Limited
vide Hon'ble NCLT, Mumbai order dated 10th November 2023

**Correspondence Address: Renascence Insolvency Resolution
Professionals Private Limited,
101, Kanakia Atrium 2, Cross Road A, Chakala MIDC,
Andheri East, Mumbai - 400093; Landmark Behind Courtyard
Marriott.**

Email: iprajkumarjaiswal@gmail.com

cirp.ell@rirp.co.in

IBBI Registration No.: IBBI/IPA-001/IP-P-02598/2021-2022/13975

AFA valid till 30 November 2024

Date: 02 May 2024

Place: Mumbai